

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 3114
TO BE ANSWERED ON 31.12.2018

Development of Historical Forts

3114. SHRI RAJU SHETTY:
SHRI RAGHAV LAKHANPAL:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has started development activities in historical forts to develop them as tourist centres and if so, the historical forts selected for this purpose, State/UT-wise including Uttar Pradesh;
- (b) the funds allocated and expenditure incurred for the purpose during the last four years, State/UT-wise;
- (c) whether Archaeological department has given clearance for such activities and if so, the details thereof;
- (d) whether the Government is considering to amend NOC rules for such work; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND MINISTER OF
STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE.

(DR. MAHESH SHARMA)

- (a) There is no such specific proposal. The conservation work of protected monuments is to attended regularly. However as a follow up to the Budget Announcement of current year,
- (c) conservation & development work has been taken up at 10 Iconic monuments and 100 Adarash Monuments including some ASI protected forts, within the budget allotment to the Archaeological Survey of India (ASI). For development works the approvals of competent authority has been obtained as per the provisions of AMASR (Amendment & Validation) Act, 2010.
- (d) There is no such proposal.
- &
- (e)